

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 102
IB-485/ND/2020**

**IN THE MATTER OF:
M/s. Packaging Solutions**

...PETITIONER

Vs.

M/s. Tosiba Appliances Company Pvt. Ltd.

...RESPONDENT

**Section
Under Section 9 of IBC**

Order delivered on 12.02.2020

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Op.-Creditor/F.C. :

For the Respondent/ Corporate-debtor :

ORDER

No one has appeared at the time of hearing of the matter. In the interest of justice,
post the matter to 5th March, 2020.



**(V.K. Subburaj)
Member (T)**



**(Abni Ranjan Kumar Sinha)
Member (J)**